

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 10/03/2014

PROCEEDINGS

Judiciary –Temporary promotions of Munsiff-Magistrates as Sub Judges / CJMs – Consequential Transfers and Postings of Judicial Officers – Orders issued.

Read : High Court order of even No. dated 06-03-2014

ORDER NO. B1- 40483 / 2013

As per the order read first above the High Court have posted 28 Sub Judge / Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. Consequent to the above order, the High Court has decided to temporarily promote 23 Munsiff-Magistrates to the cadre of Sub Judge / Chief Judicial Magistrates. The officers at Sl. No. 1 to 23 in Column II are temporarily promoted and posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Sri.C.K.Madhusoodhanan Munsiff, Aluva	Additional Sub Judge-I, Ernakulam	JMFC-I, Aluva	Principal Sub Judge, Ernakulam
2	Sri. C.S.Mohit, JMFC-I, Alappuzha	Sub Judge, Alappuzha	JMFC-II, Alappuzha	Sub Judge, Cherthala
3	Sri. T. Madhusoodhanan Prl.Munsiff, Thrissur	Additional Sub Judge-I, Thrissur	Smt.Priyachand P.P. (Sl.No.24)	Principal Sub Judge, Thrissur
4	Sri. Rajan Thattil, Prl. Munsiff Irinjalakuda	Sub Judge, Manjeri	Shri K.P.Joy (Sl.No.26)	Sub Judge, Tirur
5	Smt. V.B. Sujayamma, Prl. Munsiff, Kochi	Additional Sub Judge-III, Ernakulam	Smt. Sai Vani K.R. (Sl.No.30)	Principal Sub Judge, Ernakulam
6	Sri.Kenneth George, JMFC-I, Cherthala	Addl.Sub Judge, Kollam	Principal Munsiff, Cherthala	Principal Sub Judge, Kollam
7	Shri Jose N.Cyril, JMFC-II, K0ttarakkara	Sub Judge, Karungappally	JMFC-I, K0ttarakkara	Principal Sub Judge, Kollam

<i>I</i>	<i>II</i>	<i>III</i>	<i>IV</i>	<i>V</i>
8	Shri Rajiv Jayaraj, Prl. Munsiff-I, Kozhikode	Additional Sub Judge-III, Kozhikode	Smt. Vinitha V. (Sl.No. 28)	Principal Sub Judge, Kozhikode
9	Shri A.Ijas, Prl. Munsiff, Thiruvananthapuram	Additional Sub Judge-I, Thiruvananthapuram	Shri T.Sanju (Sl.No. 25)	Principal Sub Judge, Thiruvananthapuram
10	Smt. A.S. Mallika, Munsiff, Chengannur	Sub Judge, Chengannur	Smt. Roshan Thomas (Sl.No.27)	Sub Judge, Mavelikkara
11	Smt. Lilly K. , JMFC, Thiruvalla	Sub Judge, Thiruvalla	Munsiff, Thiruvalla	Sub Judge, Pathanamthitta
12	Smt. Bharati S., Addl.Munsiff(RCC), Thrissur	Additional Sub Judge- II, Thrissur	Addl. Munsiff-III, Thrissur	Principal Sub Judge, Thrissur
13	Shri Vidhyadharan V.S., JMFC-I, Kottayam	Additional Sub Judge, Kottayam	JMFC-II, Kottayam	Principal Sub Judge, Kottayam
14	Smt. Elsamma Joseph P. JMFC, Kodungallur	Addl. Sub Judge-II, Thiruvananthapuram	Munsiff, Kodungallur	Principal Sub Judge, Thiruvananthapuram
15	Shri S. Sajikumar, Munsiff, Hosdurg	Addl.Sub Judge, Palakad	JMFC-I, Hosdurg	Principal Sub Judge, Palakkad
16	Sri. K.S.Madhu, JMFC, N.Paravur	Prl.Sub Judge, N.Paravur	Sub Judge, Perumbavoor	Munsiff, N.Paravur
17	Shri A.M.Basheer, JMFC, Changanacherry	Addl.CJM (Economic Offences), Ernakulam	Munsiff, Changanachery	JMFC-I, Ernakulam
18	Shri Sudeep S. , JMFC-II, Thrissur	Additional Sub Judge-II, Ernakulam	JMFC-I, Thrissur	Principal Sub Judge, Ernakulam
19	Sri. Siju Shiek, Munsiff, Vaikom	Addl.CJM, Ernakulam	JMFC, Vaikom	JMFC-I, Ernakulam
20	Sri. Radhakrishnan S., JMFC-I, Attingal	Sub Judge Neyyattinkara	JMFC-II, Attingal	Principal Sub Judge, Thiruvananthapuram
21	Smt. Seena S.S., JMFC-II, Cherthala	Additional Sub Judge-I, Kozhikode	Addl.Munsiff, Cherthala	Principal Sub Judge, Kozhikode
22	Shri Sreeraj S., Prl. Munsiff, Kannur	Addl.Sub Judge, N.Paravur	Shri Shyjal M.P. (Sl.No.29)	Sub Judge, Perumbavoor

I	II	III	IV	V
23	Shri A.G.Satheshkumar, JMFC, Ottappalam	Sub Judge, Sulthan Bathery	Munsiff, Ottappalam	District Judge, Kalpetta
24	Smt.Priyachand P.P., Addl. Munsiff-II, Thrissur	Principal Munsiff, Thrissur	Continue to hold the full additional charge of Addl. Munsiff-II, Thrissur	Shri T. Madhusoodhanan (SI.No.3)
25	Shri T.Sanju, Addl.Munsiff(RCC), Thiruvananthapuram	Principal Munsiff, Thiruvananthapuram	Continue to hold the full additional charge of Addl.Munsiff (RCC), Thiruvananthapuram	Shri A.Ijas (SI.No.9)
26	Shri K.P.Joy, Addl.Munsiff, Irinjalakuda	Principal Munsiff, Irinjalakuda	Continue to hold the full additional charge of Addl.Munsiff, Irinjalakuda	Shri Rajan Thattil (SI.No.4)
27	Smt. Roshan Thomas, JMFC, Chengannur	Munsiff, Chengannur	Continue to hold the full additional charge of JMFC, Chengannur	Smt. A.S.Mallika (SI.No.10)
28	Smt. Vinitha V., Addl.Munsiff, Kozhikode-I	Principal Munsiff, Kozhikode	Continue to hold the full additional charge of Addl.Munsiff, Kozhikode-I	Shri Rajiv Jayaraj (SI.No.8)
29	Shri Shyjal M.P., Addl.Munsiff, Kannur	Principal Munsiff, Kannur	Continue to hold the full additional charge of Addl.Munsiff, Kannur	Shri Sreeraj S. (SI.No.22)
30	Smt. Sai Vani K.R., Addl.Munsiff, Kochi	Principal Munsiff, Kochi	Continue to hold the full additional charge of Addl.Munsiff, Kochi	Smt. V.B.Sujayamma (SI.No.5)

The Officers at SI.No. 1 to 23 are informed that their promotions as Sub Judge / Chief Judicial Magistrates are temporary till their promotions are regularised by the High Court.

The Officers at SI.No 2, 4, 7, 10, 11, 16, 17, 19, 20 & 23 are eligible for Special Pay for extra administrative work @ Rs.1,875 /- per month in their new posts.

~~The Officers at SI.No 24 to 29 are eligible for Special Pay for extra administrative work @ Rs.1,250/- per month in their new posts.~~

~~The officers at SI.Nos. 19, 22, 24, 25 & 30 are eligible for transfer grant.~~

The officers at SI.No. 24 to 30 are eligible for Special Pay for extra administrative work at the rate of Rs.1250/- per month in their new posts.

The officers at SI.Nos. 6, 15, 17, 19, 21, 22 & 23 are eligible for transfer grant.

Computer error corrected

Ahmed
12.3.2014

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

All the above postings are subject General Transfers, 2014.

(By Order)



N. Anil Kumar

Registrar(Subordinate Judiciary)

To

✓
The Accountant General (A&E) Kerala, Thiruvananthapuram(30 copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Officers and courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2, B3, B4, B5, C1, D2 , E1 & I1 seats & Courts Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.